



**NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
Finance Centre, 3rd Floor,
New Town, Kolkata - 700 161
(Phone: 033-2324 0094 / 2324 0089 Fax: 2324 0094)**

No.33/1/2015/NGT/EZB/Kol/Judicial Matter/3\ Date: 13.01.2025

Office Order

As directed, it is hereby notified for information of all concerned that since 14.01.2025 is a holiday for National Green Tribunal on the occasion of Makar Sankranti, the cases listed on 14.01.2025 has been rescheduled to the dates mentioned below:-

Sr. No	Case No.	Parties	Rescheduled to
1.	Original Application No. 123/2024/EZ (Earlier OA 205/2024/PB)	Khalid Ansari and Ors Vs State of Jharkhand & Ors.	04.02.2025
2.	Original Application No. 163/2024/EZ	Subrata Mallick Vs Eastern Coalfields Ltd & Ors	04.02.2025
3.	M.A No. 20/2023/EZ In Original Application No. 01/2023/EZ	Dr. Bibhu Dash & Anr. Vs Bhubaneswar Municipal Corporation & Ors	05.02.2025
4.	Original Application No. 156/2024/EZ (Earlier OA	News item titled "Plastic waste deposits in Doyang Dam to	05.02.2025

	768/2024/PB)	adversely impact humans and wildlife" appearing in Nagaland Tribune dated 02.06.2024	
5.	M.A No.23/2023/EZ With I.A No. 67/2023/EZ & M. A No.24/2023/EZ & M.A No.28/2023/EZ in Original Application No. 20/2021/EZ	Swarup Kumar Rath Vs. Union of India & Ors.	20.02.2025
6.	Appeal No. 10/2024/EZ	Sukanta Kumar Nayak Vs State of Odisha & Ors	20.02.2025

By Order



Registrar

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REGISTRAR
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH KOLKATA